



**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF TRIPURA : AGARTALA**

No.F.3 (25)-HC/2012-2016/ **1223-47**

Dated, Agartala, the 28 November 2016

NOTIFICATION

In exercise of the powers conferred under the Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010, the Chairman of the High Court Legal Services Committee, High Court of Tripura in consultation with the Executive Chairman, Tripura State Legal Services Authority has been pleased to engage **Mr. Rajib Saha**, Panel Lawyer as Retainer Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala **for a period of 6(six) months with effect from 1st December, 2016.**

Appointment of Mr. Saha is subject to the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 and subsequent amendment thereof. Mr. Saha will get honorarium from the High Court Legal Services Committee, High Court of Tripura as per the aforesaid Regulations.

By order,

Sd/-

(S. Sharma Roy)

Secretary to the High Court Legal Services Committee,
High Court of Tripura, Agartala

Copy to: -

01. The Advocate General, State of Tripura, Agartala;
02. The President, High Court Bar Association, High Court of Tripura, Agartala,
03. The Govt. Advocate, State of Tripura, Agartala;
04. The Registrar (Vigilance), High Court of Tripura, Agartala;
05. The Member Secretary, Tripura State Legal Services Authority, Tripura;
06. The Registrar (Judicial), High Court of Tripura, Agartala;
07. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. All the Deputy Registrars, High Court of Tripura, Agartala;
10. The Secretary to the Hon'ble Mr. Justice S. C. Das, Executive Chairman of the Tripura State Legal Services Authority for kind appraisal of His Lordship;
11. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Chairman of the High Court Legal Services Committee, High Court of Tripura for kind appraisal of His Lordship;
12. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
13. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
14. Mr. Pranabashis Majumder, Panel Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. Mr. Rajib Saha, Panel Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala;
16. The Court Master(s), High Court of Tripura, Agartala;
17. The Bench Clerk(s), High Court of Tripura, Agartala;
18. Concerned File; and
19. Notice Board of the Court-house.

(S. Sharma Roy)

Secretary to the High Court Legal Services Committee,
High Court of Tripura, Agartala